

(c) whether the Government anticipates a shortfall in the domestic production of oil;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken/being taken to enhance oil production during the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) and (b). At present, Government have approved the import of 20.3 MMT crude oil and 9.264 MMT petroleum products during 1991-92. The foreign Exchange required will depend on the prices prevailing in the international market during the remaining part of the current year.

(c) and (d). the crude oil production was estimated to be 35.06 million tonnes, including 1 million tonnes of NGL. However, for various reasons, this is not likely to be achieved.

(e) Government have sanctioned five major oilfield development projects of ONGC, viz. projects. for the development of the Neelam, Mukta and Panna fields in the Western Offshore and projects for the additional development of the L II and L III reservoirs in the Bombay field.

Promotion of Fishing Industries along Konkan coast

4589. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state the scheme formulated and implemented by the Government so far for promotion of fishing industries along the coastal areas of Konkan to boost the export?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

MULLAPPALLY RAMACHANDRAN): The Central Government has sanctioned three Brackishwater Fish Farmers Development Agencies in Ratnagiri, Raigad and Sindhudurg districts of Konkan Region for promoting prawn farming for export. A minor fishery harbour has been commissioned at Ratnagiri besides 29 fish landing Centres in Maharashtra. Two fish landing centres, one each at Sargekote in Sindhudurg districts and Agrao in Raigad district are under construction.

Production of Smokeless Coal by CIL

4590. SHRI MOHAN SINGH: Will the Minister of COAL be pleased to state:

(a) whether the Ranchi technical cell of the Coal India Limited have developed economic substitute for the smokey coke for elimination/reduction of smoke pollution, drudgery and health hazards;

(b) if so, the number of SSF units already commissioned and the details of other SSF units which are under various stage of construction/implementation;

(c) the project cost of these units having 50/100 TDP capacity; and

(d) the facilities and assistance, likely to be extended by the Coal India Limited to share units for achieving the target of production?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA GOUDA): (a) Yes, Sir.

(b) 12 Special Smokeless Fuel (SSF) units are already in operation. The details of such units along with their location are given below:-

	<i>Name of Unit</i>	<i>Destination</i>
1.	Ma Chinmastike Coke Industries Pvt. Ltd.	Hasaribagh, Bihar
2.	S.J. Coke industries	—do—
3.	Super Coke Industries	—do—
4.	Puspanjain Coal & Coke Pvt. Ltd	Aurangabad, Bihar
5.	Sri Marooti (SSF) Industries Ltd	Dhanbad, Bihar
6.	Swastika Smokeless Coke Pvt. Ltd.	Aurangabad, Bihar
7.	Baidyanath Chemical & Carbonisation Co. Pvt. Ltd.	Palamau, Bihar
8.	Jai Durga Industries, Ramnagar Indl. Area	Varanasi, U.P.
9.	Sriram Fuel Pvt. Ltd. Ramnagar Indl. Area	—do—
10.	Eastern Flames Pvt. Ltd.	Kanpur, U.P.
11.	Indo-Unique Fuel Pvt. Ltd.	Nagpur, Maharashtra
12.	Deshlahara Coke Industries Pvt. Ltd.	Rajnandgaon, Madhya Pradesh

Besides the above 12 operating units, 7 more units are at the various stages of construction.

(c) The estimated cost of 50 t.p.d and 100 t.p.d. SSF units is of the order of Rs. 60 lakhs and Rs. 85 lakhs respectively.

[Translation]

Representation of Farmers Organisations in CACP

(d) Central Mine Planning and Design Institute Ltd., a subsidiary of Coal India Limited Provides assistance in preparation of Feasibility report, providing technical know-how and coal linkage for SSF plants.

4591. SHRI BALRAJ PASSI
SHRI RAJVEER SINGH:

Will the Minister of AGRICULTURE be pleased to state: